

DIVISION BENCH  
COURT - II

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/192(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INDUSIND BANK LTD. VS MCLEOD RUSSEL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Danyal Ahmed, Adv. ] For Financial Creditor

Mr. Rishav Banerjee, Adv. ] Respondents

Mr. R. Sarkar, Adv.

Ms. M. Agarwal, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. An adjournment is sought on behalf of the Ld. Sr. Counsel. Let the pleadings be completed in the meantime.
3. List this matter **on 13.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**